

ANNEXURE - 4

Name of the corporate debtor: M/s. Housing Development and Infrastructure Limited
 Date of commencement of CIRP: 20th August 2019
 List of creditors as on: 11th April, 2023

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs.)

Sr.No	Name of Financial Creditors	Identification No.	Details of claim received			Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	Jade Agricultural Company Private Limited	25	1/9/2020	600,000,000	600,000,000	Borrowings in the nature of Overdraft.	-	-	No	0.773	-	-	-	-	-	
2	T&FS Urban Infrastructure Managers Limited	27	9/6/2019	104,594,540	-				No	-	-	-	104,594,540	-	Refer Note 7	
3	Adani Estates Private Limited	28	1/9/2020	2,850,000,000	-				No	-	-	-	2,850,000,000	-		
4	Budhpur Buldicon Private Limited	29	1/8/2020	143,910,000,000	-				No	-	-	-	143,910,000,000	-		
5	Aneri Fincap Limited	30	1/20/2020	1,144,767,123	-				No	-	-	-	1,144,767,123	-		
6	Global Indian School Education Services Private Limited	31	8/20/2020	31,618,339	-				No	-	-	-	31,618,339	-	Refer Note 7	
	Total			148,640,980,002	600,000,000								148,040,980,002	-		

Notes:

- 1) The interest has been considered upto the date of commencement of CIRP i.e. 20.08.2019.
- 2) The claim does not fall under the category of Financial Creditors.
- 3) Claims admitted are subject to changes.